

Jodhpur, Nagore, Bhilwara, Banswara, Barhmer, Churu, Dungarpur, Jalore, Jhalawar, Pali, Kota.

Fair Price Shops In States and Financial Assistance Provided

230. SHRI RANJITSINGH
GAEKWAD:
SHRI JAGDISH AWASTHI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of new fair price shops opened during 1987 and the new outlets proposed to be opened during 1988 to alleviate the difficulties of the vulnerable section of the society, State-wise; and

(b) the total amount spent for the purpose during 1987 and the financial allocation made for 1988?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND CIVIL SUP-

PLIES (SHRI D.L. BAITHA): (a) The responsibility of opening of fair price shops in their respective areas lies with the concerned State Governments/Union Territory Administrations. The States and UTs have been advised from time to time to open additional fair price shops in the uncovered and inadequately covered areas to provide easy physical access to consumers. They have also been advised to introduce mobile vans in rural, far-flung and tribal areas. The targets fixed by different States for opening of fair price shops and the fair price shops actually opened during 1987-88 (upto December, 1987) are indicated in the Statement below.

(b) The Central Government has a scheme for extending financial assistance to States/UTs for opening of mobile fair price shops for covering rural, remote, inaccessible, far-flung and tribal areas. During the financial year 1987-88, Central assistance to the tune of Rs. 182.50 lakhs has been given to some of the States/UTs for the purchase of 73 mobile vans.

STATEMENT

Targets and achievements regarding opening of new fair price shops during 1987-88 (April to March)

<i>Code No.</i>	<i>Name of the State/U.T.</i>	<i>Target</i>	<i>Achievement upto December, 87</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
01	Andhra Pradesh	200	418
02.	Arunachal Pradesh	40	33
03.	Assam	-	-
04.	Bihar	50	466
05.	Gujarat	170	234

1	2	3	4
06.	Goa	30	31
07.	Haryana	-	-
08.	Himachal Pradesh	-	-
09.	Jammu & Kashmir	40	71
10.	Karnataka	300	228
11.	Kerala	-	-
12.	Madhya Pradesh	-	-
13.	Maharashtra	375	476
14.	Manipur	100	16
15.	Meghalaya	-	-
16.	Mizoram	18	42
17.	Nagaland	280	29
18.	Orissa	50	373
19.	Punjab	-	-
20.	Rajasthan	100	122
21.	Sikkim	30	33
22.	Tamil Nadu	-	-
23.	Tripura	14	27
24.	Uttar Pradesh	2000	3646
25.	West Bengal	100	156
26.	A & N Islands	5	8
27.	Chandigarh	10	13
28.	D & N Haveli	2	2

1	2	3	4
29.	Delhi	100	127
30.	Daman & Diu	10	4
31.	Lakshadweep	1	1
32.	Pondicherry	10	11
		4035	6567

12.00 hrs.

[*English*]

[*Translation*]

Please sit down.

(*Interruptions*)

(*Interruptions*)

MR. SPEAKER: I will listen to one Member from this side and one from that side.

[*Translation*]

MR. SPEAKER: I have told you I shall listen to both sides by turn. Now please sit down. I shall listen to what you have to say. You first decide amongst yourself as to who will speak from your side. I shall listen. Please say what you want.

(*Interruptions*)

(*Interruptions*)

MR. SPEAKER: Please listen to me. Look, there is no point in doing like this. Both the wings may please note. I can assure you that if someone has come with the sole intention of doing like this, then it is up to him. I can assure you this much that I intend to have each of your points discussed.

[*English*]

MR. SPEAKER: Please, order now.

(*Interruptions*)

(*Interruptions*)

MR. SPEAKER. Look, the best thing would be that I shall listen to one hon. Member from this side and then one from that side. Please relax and be seated.

[*Translation*]

MR. SPEAKER: I am telling you I shall listen to what you want to say. Why are you doing like this?

(*Interruptions*)

[*English*]

MR. SPEAKER: I shall listen. I had disallowed yours too. You also do not have any right. When I listen, I shall listen to you too. Why do you trouble me? Please take your seats.

SHRI C. MADHAV REDDI (Adilabad): We have given an adjournment motion on the question of increasing the administered